श्री राजीव

## **Declaration of assets and Liabilities**

Year 2021-22

I, Shubham Kumar, son of Late Bijendra Prasad aged 26 Years, belonging to Bihar Vidhan Sabha Service and presently working as Stenographer giveherein below the details of the assets (immovable, movable, bank balance, etc) of myself, my spouse and dependant \*

E. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Name
(i)	Cash	NIL	NIL	NIL	NIL	NIL
(ii)	Deposits in Bank, Finacial Institutions and Non-Banking Financial Companies	Rs. 1,15,356 In S.B.I. Saving A/c Rs. 1000 in P.N.B. Saving A/C	NIL	NIL	NIL >	NIL
(iii)	Bond, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Saving, LIC Policeis, etc	Yearly P.L.I. 23,200/-	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make.etc)	Honda Scooty 2020	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-30gm Rs 1,35,000/-	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/ interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

shoham Kr.

<sup>\*</sup>Dependant here means person substantially dependent on the income of the employee.

## F. Details if Immovable assets

[Noe: Properties in joint ownership the extent of joint ownership will also have to be indicated]

SI. No.	Description	self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Building (Commercial andresidential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House / Apartments, etc. - Location (s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

## (2) I give herein below the details of my liabitites/ overdues to public financial institutions and government dues:

SI. No.	Description	Name & address of Bank / financial Institutions(s)/ Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from Financial Institutions	NIL	NIL
	(iii) Government Dues:		
	(m) dues to department dealing with government accommodation	NIL	NIL
	(n) dues to departments dealing with supply of water	NIL	NIL
	(o) dues of departments dealing with supply of electricity	NIL	NIL
	(p) dues to departments dealing with telephones	NIL	NIL
	(q) dues to departmets dealing with government transport (including airctaft and helicopters)	NIL	NIL
	(r) Other dues, if any	NIL	NIL

(b)	(i) Income Tax including surcharge [Also indicatethe assessment year upto wich Income Tax Return filed. Give also Permanent Account Number (PAN)]	DNBPK2493E	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto wich Wealth Tax return filed]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

## c. Personal Detail

GPF/CPF/PRAN No:-	110163924274
Gendre :-	M (M/F)
Date of Birth :-	09 Febuary 1996
Class / Group:-	C (A/B/C)
Cadre :-	STENOGRAPHER
	(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S. Bihar Secretariat Service etc.)
Home District :-	PATNA

I hereby declare that the above details are true to the best of my knowledge and belief,

Signature: Shoham Kr.

Name of Employee:- Shubham Kumar

Place: Patna Designation:- Stenographer

Date: 14/02/2022 Department:- Bihar Legislative Assembly

Note: Please sign each page of the deciaration. Asset declaration form

must be in A4 size white paper with computer typed (single side)

in prescribed format.